

the Government after comparing the two has not been arrived at.

Shri Chattopadhyaya: May I know what percentage of the Indian peasantry who are dying without being dead can afford to purchase this extraordinary novelty?

Mr. Speaker: I do not think it needs to be replied to. The hon. Member has put it in a language which is not proper.

Shri S. C. Samanta: May I know whether any other alterations have been made excepting the two mentioned by the hon. Minister?

Dr. P. S. Deshmukh: I have fully described the plough and I have nothing to add.

Shri B. P. Sinha: May I know whether this plough is being manufactured in Bombay on a large scale?

Dr. P. S. Deshmukh: No, Sir. It is going on in Kanpur.

Shri B. K. Das: Question No. 65, Sir.

Shri A. C. Guha: May I request that you may permit Question No. 84 also to be answered along with this? Both relate to the same subject.

Mr. Speaker: Before I do so, I want to request Members to take the same seats that they were occupying during the last session. I was going to pass over Mr. Samanta during the previous question, because I did not see him in his original place. I was almost under the impression that he was absent from the House.

Shri Syammandan Sahaya: There are many displaced persons, Sir.

Mr. Speaker: This is a general request to all. Members will appreciate the difficulty of the Chair. Unless they stick to their seats, the Chair will not be able to allocate the seats it cannot locate the Members.

Shri Dabhi: Our seats have been occupied by others.

Mr. Speaker: I know. Every Member can advance the argument that his seat has been occupied by somebody else. Therefore, my general appeal is to all Members to stick to the seats which they were occupying during the last session. Then the whole thing will be orderly. It is a question of mutual adjustment. If not, the only other alternative would be for me not to allow any Member who has changed his seat to put questions or supplementaries.

Pandit Munishwar Datt Upadhyay: Our seats have been taken by the Deputy Ministers.

Mr. Speaker: I know that there will be some changes of seats because of the increase in the number of Deputy Ministers. Barring that, which is a justifiable reason, there is no other reason why Members should not take their old seats. Unless a Member sits in his usual seat, I find it difficult to know whether he is present or not.

An Hon. Member: What happens to my seat which has been vacated by my predecessor?

Mr. Speaker: Every Member need not ask questions of this type and take away the time of the House. It can be more usefully spent in obtaining information.

Shri A. C. Guha: May I renew my request to take Questions 65 and 84 together.

Mr. Speaker: The hon. Minister may answer them together.

SUPPLY OF RICE TO WEST BENGAL

*65. **Shri B. K. Das:** Will the Minister of Food and Agriculture be pleased to state:

(a) the total quantity of rice so far supplied this year to West Bengal; and

(b) the quantities supplied from the imported rice and from the rice procured in other States and their respective average prices?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):

(a) Up to 20-10-1952, the latest date up to which figures are available the West Bengal Government has been supplied 1,02,848 tons of rice.

(b) These supplies were arranged from imported stocks, Orissa and U.P. and the quantity supplied amounted to 79,217 tons, 15,532 tons and 8,099 tons respectively. The price of imported rice depends on its quality and is Rs. 28/5/- per md. for fine rice and Rs. 24/- per md. for coarse rice export. The average prices of rice supplied from U.P. and Orissa inclusive of the cost of gunny are Rs. 23/14/11 and Rs. 16/5/2 per md. respectively.

SUPPLY OF RICE TO WEST BENGAL

*84. **Shri A. C. Guha:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether during his last visit to West Bengal, the Minister undertook to supply to West Bengal any quantity of rice in fulfilment of the